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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 270/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Energy (Utkal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energy (Utkal) Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBHASH	Advocate	subhash@telco.co	G. Subhash

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S Ravi Prasad D. Sravani		9963182052	D.V.A.S Ravi Prasad
G. Sai Prasasn Counsel for Corporate Debtor			

**ORDER**

Learned counsel Mr.G.Subhash present for Petitioner.  
Learned counsel Mr. D.V.A.S.Ravi Prasad, Ms.D.Sravani and  
Mr. G.Sai Prasasn present for Respondent.

At request of Petitioner counsel, list the matter on  
20.09.2018.

  
MEMBER JUDICIAL